

Court No. - 29

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Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 1435 of 2021

Petitioner :- Maa Ganga Pukka Mahal Trust

Respondent :- State Of U P And 6 Others

Counsel for Petitioner :- Pranshu Gupta

Counsel for Respondent :- C.S.C.,Bipin Bihari Pandey

Hon'ble Munishwar Nath Bhandari,Acting Chief Justice

Hon'ble Anil Kumar Ojha,J.

This writ petition has been filed to seek a direction for shifting of monkeys from city of Varanasi to forest area. The petitioner has given details of the area where monkeys have created menace by which every citizen of the city is affected apart from the tourists. The direction has been sought for shifting of monkeys from the city of Varanasi to forest area.

Learned Standing Counsel submits that the Forest Department has been requested for shifting of monkeys in the jungle/forest as per the provisions of law. A letter for it was sent on 28th July, 2021 awaiting necessary permission for shifting of the monkeys in a forest area.

In view of the facts given by the learned Standing Counsel, we find that action has already been initiated by the District Forest Officer to take permission of Chief Conservator of Forest for shifting of monkeys from the city of Varanasi.

In view of the above, we dispose of this writ petition with a direction to the respondent no. 3 to take decision in the matter at the earliest so that the residents of the city of Varanasi and the tourists may not be affected due to menace of the monkeys. The shifting of monkeys however would be strictly as per the provisions of law. The proper care would be taken so that the monkeys are not in any way adversely affected in carrying the

operation. The action would be taken at the earliest, and in any case not later than a period of three months. The shifting of monkeys would be an area having vegetation for their survival so that they may not suffer in any manner in shifting from city to forest area.

Order Date :- 14.9.2021
VMA

(Anil Kumar Ojha, J.) (Munishwar Nath Bhandari, A.C.J.)